




F. No.: 10/76/2017– Estt./NCLAT (Vol. II)
NATIONAL COMPANY LAW APPELLATE TRIBUNAL
02nd & 03rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9, C.G.O. Complex, Lodhi Road, New Delhi-110003.

Date: 10th April, 2026

OFFICE ORDER
(No.: 051/2026)

In pursuance of O.M. No.: 12/4/2020-JCA dated 09th April, 2026 issued by the Department of Personnel & Training, Ministry of Personnel, Public Grievances & Pensions, Government of India and with the approval of the Competent Authority, it is hereby informed to all concerned that the National Company Appellate Tribunal (Principal Bench and Chennai Bench) and its Registry/ Office shall remain closed on 14th April, 2026 (Tuesday) on account of the birthday of Dr. B.R. Ambedkar.

By Order of Hon'ble Chairperson


(Raj Kumar)
Registrar, NCLAT

Copy to:

All concerned.